Acquisition of land for bullet train project

480. SHRI K. R. ARJUNAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the land acquisition issues are plaguing the ambitious Mumbai-Ahmedabad bullet train project;

(b) whether it is also a fact that, so far, the NHSCRC has acquired only 0.9 hectares of land for the project;

(c) whether it is also a fact that the said project is anticipated to be completed by 2022/2023; and

(d) whether it is also a fact that the collaborators in the Bullet train project had asked Government to expedite acquisition of land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) No, Sir. Approximately 4.92 hectare of land has been handed over by Indian Railways to National High Speed Rail Corporation Limited (NHSRCL) in Vadodara. Mumbai Metropolitan Region Development Authority (MMRDA) has given their consent to hand over 0.9 hectare of land at Bandra Kurla Complex (BKC) for the Mumbai-Ahmedabad High Speed Rail (MAHSR) Project. Land acquisition process for the 1415 hectare approximately required for the project, has been started.

(c) Yes, Sir.

(d) The land acquisition process is as per the schedule.

MR. CHAIRMAN: The House is adjourned to meet at 2.30 P.M.

The House then adjourned for lunch at one of the clock.